GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:4017 ANSWERED ON:30.04.2012 FDI INFLOW FROM VARIOUS COUNTRIES

Bajirao Shri Patil Padamsinha ;Jagannath Dr. M.;Kodikunnil Shri Suresh;Punia Shri P.L. ;Rajaram Shri Wakchaure Bhausaheb;Sukur Shri Jadhav Baliram;Tanwar Shri Ashok

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of Foreign Direct Investment (FDI) inflow including proposals approved/rejected by the Government during the last three years, Country-wise and sector-wise;
- (b) whether Gulf countries like Saudi Arabia, Qatar and Kuwait are interested to invest in India in view of the recent slowdown in the west;
- (c) if so, the investment made during the last three years by the Gulf countries and steps taken by the Government to step up the investment from these countries;
- (d) whether the Government has noticed decline in FDI inflow during the current year as compared to last year;
- (e) if so, whether the Government has set up investment panel to monitor FDI inflow alongwith target fixed and achieved during the last three years and if so, the details thereof; and
- (f) the steps taken by the Government to augment the FDI inflow during the current year?

Answer

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a): A statement on FDI equity inflows, country-wise and sector-wise, from April, 2008 to February, 2012, is at Annexure-I. Details of FDI proposals approved/rejected by the Government are as under:

Year(Jan-Dec) No. of proposals approved No. of proposals rejected

2009	300	24
2010	212	77
2011	168	64

(b)&(c): A statement on FDI equity inflows from Gulf countries, including Saudi Arabia, Qatar and Kuwait, from April, 2008 to February, 2012. is at Annexure-II.

Government plays an active role in investment promotion, through dissemination of information on the investment climate and opportunities in India and by advising prospective investors about investment policies and procedures and opportunities. International Cooperation for industrial partnerships is solicited both through bilateral and multilateral arrangements. It also coordinates with apex industry associations, such as FICCI, CII and ASSOCHAM, in their activities relating to promotion of industrial cooperation, both through bilateral and multilateral initiatives intended to stimulate inflow of foreign direct investment into India.

- (d): No, Madam. FDI equity inflows of 133,181 crores have been received, from April, 2011 to February, 2012, as against FDI equity inflows of 88,520 crores, received during the last financial year (April, 2010 to March, 2011).
- (e): Does not arise.
- (f): Government has put in place an investor-friendly policy on FDI, under which FDI, up to 100%, is permitted on the automatic route, in most sectors/activities. Significant changes have been made in the FDI policy regime in the recent times, to ensure that India remains increasingly attractive and investor-friendly. Foreign Direct Investment (FDI) policy is reviewed on an ongoing basis, with a view to making it more investor friendly.